

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2503
ANSWERED ON 09TH JULY, 2019

EXPIRED OF PACKED FOOD

**2503. SHRI PARBATBHAI SAVABHAI PATEL:
SHRI NARANBHAI KACHHADIYA:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the quantum of packed food which expires in a year in the country, the details thereof;
- (b) the amount of loss borne by the companies for the expired goods;
- (c) the manner of utilization or disposal of expired food and the details thereof; and
- (d) whether the expired food is reused for some other purposes, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAMESWAR TELI)

(a) to (c): Food Safety & Standards Authority of India (FSSAI) under the Ministry of Health and Family Welfare notified under 'Food Safety and Standards Act, 2006' the 'Food Safety and Standards (Packaging and Labelling) Regulations, 2011' that provides for "Use-by date" or "recommended last consumption date" or "Expiry date" to be indicated on the food packet which has been defined as the date which signifies the end of the estimated period under any stated storage conditions, after which the food probably will not have the quality and safety attributes normally expected by the consumers and the food shall not be sold. However, the Ministry of Food Processing Industries does not collect or maintain any data on quantum of expired packaged food and its disposals.

(d): The expired food can be used for composting and creation of energy as foods are rich in biomass.
